

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 2697**  
ANSWERED ON 12/08/2025

**STATUS OF POWER GENERATION FROM WASTE GARBAGE**

2697. SHRI S. SELVAGANABATHY

Will the Minister of **NEW AND RENEWABLE ENERGY** be pleased to state:

- (a) the details of quantum of power generated from waste garbage/material in the country along with financial assistance given by Government for the purpose to various State/UTs during the last three years and the current year;
- (b) whether Government is considering initiatives like tying with solid waste management companies, municipal corporations and technology institutions to boost the Waste-to- Energy programme; and
- (c) if so, the details thereof?

**ANSWER**

**THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER**

**(SHRI SHRIPAD YESSO NAIK)**

(a) As per the information provided by Central Electricity Authority (CEA), the power generated from Waste to Energy during last three years and the current year is 8879.22 million units (MUs).

During last three years and the current year, the details of financial assistance given by Government are given below:

- Under the Waste to Energy programme, Central Financial Assistance (CFA) amounting to Rs. 53 Crores has been released by Ministry of New and Renewable Energy (MNRE).
- Waste to Electricity plants having capacity of 4,462 TPD with central share of ₹185.76 crores have been approved under SBM-U 2.0 by Ministry of Housing and Urban Affairs (MoHUA).

(b)&(c) As per the information provided by Ministry of Housing and Urban Affairs (MoHUA), Swachh Bharat Mission-Urban (SBM-U 2.0) was launched on 1st October, 2021 across all the urban areas of the country with the objective to setup waste processing facilities for scientific management of municipal solid waste.

Central assistance of fund is provided for setting up various type of waste processing facilities such as Material Recovery Facilities (MRFs), composting plants, bio-methanation plants, Refused Derived Fuel (RDF) processing facilities, Construction and Demolition (C&D) waste plants, CBG plant, sanitary landfill including Waste to Energy Plants.

Under SBM-U 2.0, Additional Central Assistance (ACA) is allowed to the States/UTs which further allocate it to the ULBs for implementation of all projects approved under their City Solid Waste Action Plan (CSWAP) including Waste to Energy plants.

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